

Vehicle (SPV), at Pandurna in Chhindwara district of Madhya Pradesh, has been approved under the Scheme for Integrated Textiles Park (SITP). Total project cost eligible under SITP is Rs. 88.92 crore, out of which Rs. 35.57 crore would be provided as grant under the SITP. So far no grant has been released for this project.

(c) The SPV has proposed to complete the project by December, 2010.

(d) Details of infrastructure and facilities proposed in the textiles park project are as under:—

Common infrastructure	<ul style="list-style-type: none"> • Arterial Roads <ul style="list-style-type: none"> - 1.23 km of 24 metre width - 0.17 km of 18 meter width - 0.43 km of 15 meter width • Storm Water Drainage <ul style="list-style-type: none"> - 2.63 km of storm water drainage system • Water Supply <ul style="list-style-type: none"> - Storage and distribution network for supplying 2.4 MLD of water • Electricity <ul style="list-style-type: none"> - 11 mw of power transmission and distribution • Sewage <ul style="list-style-type: none"> - Collection, Treatment and Recycling including a Sewage Treatment Plant of 0.5 MLD capacity
Buildings for common facilities	<p>Administrative Component</p> <ul style="list-style-type: none"> • Product display centre, Training centre • Administrative Block, Laboratory, Bank/ATM, canteen etc. • Health care centre and Crèche • Workers Hostel <p>Warehousing</p> <ul style="list-style-type: none"> • Raw material and finished goods warehouse
Factory buildings	Total built-up area required for factory buildings will be around 70560 square metre.

Mini ratna status to textile units

996. SHRIMATI T. RATNA BAI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has any proposal to give mini ratna status to some textile units;

(b) if so, the details thereof, State-wise especially in Andhra Pradesh;

(c) the criteria set to give mini ratna status; and

(d) the time-frame fixed for the same?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA):
(a) and (b) No, Sir.

(c) and (d) The criteria set to give mini ratna status to Central Public Sector Enterprises is continuous profit for last 3 years, positive net worth, no default in repayment of loans/ interest payment on any loans due to the Government, non-dependence on budgetary support/Government Guarantees and appointment of minimum three non-official Directors.

Effect of global meltdown on textile industry

997. SHRIMATI MOHSINA KIDWAI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is aware that in the financial year that ended in March, 2008, approximately 800,000 garment and textile employees had lost their jobs and almost half of the two million lost in export-oriented industries;

(b) the details of exports of textile items to different countries during the last three years;

(c) how far the meltdown effect has affected the textile industry and their exports during the current year;

(d) the steps taken by Government to boost the export of textiles particularly handloom made items; and

(e) the details of measures taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVA):
(a) The Government is seized of the submissions of the industry and trade associations regarding loss of employment in the textiles and clothing/garment industry consequential to declining demand in domestic and international markets. However, no specific or definite number of job loss has been reported so far.

(b) and (c) The details of exports of textiles items (principal commodities) for the last three years and current financial year for the period, of April-October, 2009 are given in the enclosed Statement-I. (See below). The textiles export has recorded a growth of 5.25% in US dollar terms during April-October, 2008 over the corresponding period of the previous year. However, it has recorded a decline of 16.5% in October, 2008 over October, 2007 clearly showing the effect of meltdown in major markets viz. USA and EU.

(d) and (e) The steps taken by the Government to boost the export of textiles items in general and handlooms items in particular are given in the Statement-II.